

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3808
ANSWERED ON:17.08.2000
CONSTRUCTION OF CHANDIGARH-LUDHIANA RAIL LINE
PRENEET KAUR

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the land for the construction of Chandigarh-Ludhiana rail line have been made available;
- (b) if so, the time by which the rail line would become operational; and
- (c) if not, the reasons for delay?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) : No, Sir.
- (b) : Does not arise.
- (c): (1) Union Territory Area of Chandigarh

Union Territory Administration has issued allotment letter for transfer of 113.93 acres of Govt. land to Railways on lease hold basis, while Railways have asked for transfer of said land on permanent ownership basis for laying the rail line. For transfer of 3.93 acres of forest land, Railways have been asked to transfer equal areas of land to Forest Department. The matter is under examination by the Railways. The award for 8.53 acres of private land is yet to be made by Union Territory Administration.

- (2) Punjab Area

Approximately 332 acres of land is to be acquired. Land plans for 19 villages have been submitted to State Govt. for acquisition. Land acquisition process has not yet been completed by the State Govt.